

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN  
ZONE, CHENNAI CIRCUIT BENCH AT KOCHI**

**Application no. 24 of 2021 (SZ)**

Applicant(s) :: Sri. O.A Ninan  
Vs.

Respondents :: The State of Kerala represented by  
the Secretary, Department of  
Environment and Climate  
Change, Kerala & Others

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Dated this the 5<sup>th</sup> day of July, 2021



3<sup>rd</sup> Respondent

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN  
ZONE, CHENNAI CIRCUIT BENCH AT KOCHI**

**Application no. 24 of 2021 (SZ)**

Applicant(s) :: Sri. O.A. Ninan

Vs.

Respondents :: The State of Kerala represented by the  
Secretary, Department of Environment  
and Climate Change, Kerala & Others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA  
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE,  
PATHANAMTHITTA, THE 3<sup>rd</sup> RESPONDENT**

1. It is respectfully submitted that I am authorized to represent the 3<sup>rd</sup> respondent in this application. Copy of the authorization letter is produced herewith and marked as **Annexure R3(a)**.
2. This report is filed in compliance with the order of this Honourable Tribunal dated 04.02.2021 in O.A. no.24 of 2021 (SZ) in which it had been directed to appoint a joint committee comprising of (1) the District Collector, Pathanamthitta District, State of Kerala (2) a Senior Officer from Kerala State Pollution Control Board (KSPCB) as designated by its Chairman, (3) a Senior Scientist from Central Pollution Control Board (CPCB) Regional Office, Bangalore (4) a Senior Scientist, an Officer or an Engineer of State Public Health Engineering Department from State of Kerala and (5) a Senior Officer as deputed by the Principal Secretary of Urban Development Department (UDD) of Government of Kerala to inspect the area in question and examine the project on the basis of the allegations made by the applicant in the application and the reports relied on by the applicant and submit their report regarding the feasibility, regarding the siting location, any modification if any required for the purpose of dealing with the reject water and disposal of sludge that is likely to be generated and other relevant aspects which they feel necessary to make the project environment friendly. It had also been directed that the State Public Health Engineering Department, State of Kerala will be the nodal agency for co-ordination and for providing necessary logistics for this purpose.

3. It is respectfully submitted that in compliance with the direction of the Hon'ble NGT, I was authorized to represent the 3<sup>rd</sup> respondent in this application. The matter was also communicated to the Nodal Officer of the joint committee by the Chairman, Kerala State Pollution Control Board. Copy of the letter is produced herewith and marked as **Annexure R3 (b)**. But inspection of the project site by the joint committee has not been conducted so far.
4. It is respectfully submitted that Kerala Water Authority has not submitted any application for Consent to Establish of the Board for setting up the plant. The proposed site was inspected from this office on 29.6.21. No work has been done in the proposed site except land surveying and laying of boundary stones. The acquisition of land for the project is not completed .It was informed from Kerala water Authority, Project section, Adoor ,that the total land extent for the water treatment plant is 3.5 Acres.
5. It is respectfully submitted that as and when application for Consent to Establish is submitted for the water treatment plant, Board will ensure that the siting norms are followed.

*Dated this the 5<sup>th</sup> of July, 2021.*



**THIRD RESPONDENT**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN  
ZONE, CHENNAI CIRCUIT BENCH AT KOCHI**

**Application no. 24 of 2021 (SZ)**

Applicant(s) :: Sri. O.A Ninan  
Vs.

Respondents :: The State of Kerala represented by the  
Secretary, Department of Environment  
and Climate Change, Kerala & Others

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Dated this the 5<sup>th</sup> day of July, 2021



3<sup>rd</sup> Respondent



General: 0471-2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
E-mail: ms.keralapcb@gov.in FAX: 0471-2318134, 2318152 web: www.keralapcb.org

**KERALA STATE POLLUTION CONTROL BOARD**  
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്  
Pattom P.O., Thiruvananthapuram - 695 004  
പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

PCB/HO/EE4/NGT/O.A NO. 24/2021

Date: 18/02/2021

**AUTHORISATION**

Sub: - O.A NO. 24/2021 before the Hon'ble NGT

The Environmental Engineer, District Office, Pathanamthitta is hereby authorised to represent the Board (3<sup>rd</sup> respondent) in the above O.A.

For and on behalf of the  
**KERALA STATE POLLUTION CONTROL BOARD**

  
MEMBER SECRETARY

To  
The Environmental Engineer,  
District Office  
Pathanamthitta

Copy to:

1. Adv. Rema Smrithi V.K.  
N.G Nair Associates  
Anagha  
Diwans road  
Ernakulam  
Kochi- 682 016
2. The Environmental Engineer  
Legal Cell, Regional Office  
Ernakulam

Annexure R3(b)

☎: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman: 2318150 Member Secretary: 2318151  
E-mail: ms.kspcb@gov.in FAX: 0471 - 2318134, 2318152 web: www.keralapcb.nic.in



**KERALA STATE POLLUTION CONTROL BOARD**  
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്  
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പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

PCB/HO/EE4/NGT/O.A. No. 24/2021

Dated: 18/02/2021

From

The Chairman

To

The Managing Director  
Kerala Water Authority  
Nandavanam,  
Jalabhavan, Velayambalam,  
Thiruvananthapuram- 695033

Sub: OA. No.24/2021 before the Hon'ble NGT  
Ref: Order dated 04/02/2021 in O.A. No. 24/2021 before the Hon'ble NGT

Sir,

Please find enclosed order under reference wherein the Hon'ble NGT had constituted a Joint committee for conducting inspection and submitting factual report wherein a Senior Officer from the Kerala State Pollution Control Board (KSPCB) as designated by its Chairman is proposed as a member.

The Environmental Engineer, District Office, Pathanamthitta, Smt. Suchithra V. is hereby nominated as a member to the said Joint Committee. Her contact address is as follows.

Smt. Suchithra V.  
Environmental Engineer  
Kerala State Pollution Control Board  
District Office, Pathanamthitta.  
Phone: 944797528, 9947393707  
E-mail; [kspcbpta@gmail.com](mailto:kspcbpta@gmail.com)

Yours faithfully,

CHAIRMAN

Copy to:

Environmental Engineer  
District Office, Pathanamthitta